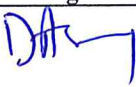


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. Ind- 3624/230/HDB/2017
NAME OF THE COMPANY	Canara Securities Private Limited
NAME OF THE TRANSFEROR	Canara Securities Private Limited
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dwaraka Asawa	PCS	asawavidkey@gmail.com 9490506661	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Dwaraka Asawa, learned PCS. They submit the objections have been complied with.

Post the case on 11.12.2017.

  
Member (Technical)

  
Member (Judicial)